

* **HIGH COURT OF DELHI : NEW DELHI**

+ **WP (C) No. 12461/2009**

% Judgment decided on : 7th July, 2010

Sheetal & Ors.Petitioners
Through: Mr. Ajay Kumar, Adv.

Versus

Delhi Subordinate Services
Selection BoardRespondent
Through: Ms. Zubeda Begum with
Ms. Sana Ansari, Advs.

Coram:

HON'BLE MR. JUSTICE MANMOHAN SINGH

1. Whether the Reporters of local papers may be allowed to see the judgment?
2. To be referred to Reporter or not?
3. Whether the judgment should be reported in the Digest?

MANMOHAN SINGH, J.

For orders see judgment dated 7th July, 2010 passed in
WP (C) No.11522/2009.

JULY 07, 2010

MANMOHAN SINGH, J.